

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.403
IB/714/ND/2022

IN THE MATTER OF:

Aaroh Finance And Investments Private
Limited (Liquidator Shri Munish Kumar
Sharma)

...

Applicant

Order under Section 59.

Order delivered on 17.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Saurabh Kalia, Adv.
Mr. Mohtashim Kibriya

For the Respondent :

ORDER

Heard the submissions made by the Counsel for the Liquidator. Let this matter be posted on 08.02.2023.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)